

tastes of the people of Kerala. Next option would be that they have to witness the Sri Lankan Tamil programmes which won't be palatable to the people of our country. They too are not clear and visible.

So, Government may be pleased to pass early orders for the commissioning of a television station or realy station in Kanyakumari district of Tamil Nadu at the earliest.

[*Translation*]

- (ii) Demand for opening a railway Zonal office in Bihar.

PROF. CHANDRA BHANU DEVI (Ballia) : Mr. Deputy Speaker, Sir, there are nine railway Zones in the country and every zones has been placed under one General Manager. A proposal for opening a railway zone in Bihar has been under consideration for the last ten year but no decision has been taken on it so far. As far as the railway traffic is concerned, Bihar has a distinct place due to its population and natural wealth. In the absense of Railway Zonal office in Bihar, proper development of the railway traffic in that region is not taking place. The Railway employees have to face administrative difficulties also which can be removed a zonal office is opened there. The railway zonal office can be opened in Danapur near Patna where the D.R.M. headquarters of the Railways have been functioning for a long time or it can be opened in Barauni-Gathlara where Railway has vast land and the biggest goods yards of Asia. The most suitable place for Railway Zonal office of north Bihar will be Barauni only.

In would, therefore, request the hon. Railway Minister to consider the proposal in depth and give early clearance for opening Zonal Office there.

- (iii) Demand for allotting waste lands on lease to Harijans and tribals in Morena district of Madhya Pradesh.

SHRI KAMMODILAL JATAV (Morena) : Mr. Deputy Speaker, Sir, the Vijapur and Karhal development blocks of the Morena district of Madhya Pradesh are hilly areas. Lakhs of acres of land is lying

waste there. The Madhya Pradesh Government have failed to undertake afforestation there as a result the invironment of the region is polluted. This area is inhabited mostly by harijans and adivasis. I would like to request the Government of India to allot the follow land to Harijans and Adivasis on lease and supply saplings of teak, mango, shisam, cashew, mulberry to them for plantation so that the standard of living of the poor is raised.

[*English*]

- (iv) Demand for Government's dropping the proposal, if any, to increase standard rent of accommodation for government employees following implementation of Pay Commission Report.

SHRI MAHENDRA SINGH (Guna) : The reports in a section of the Press that the Government is considering enhancing the standard rent of staff houses for Government employees, following the report of the Pay Commission are causing widespread concern. The proposed hike in rent will take away whatever little the Pay Commission has promised to the badly-off Government servants. Any such proposal would be very legitimately resented and the Government should refrain from taking such a decision.

[*Translation*]

- (v) Demand for drawing up a Scheme in consultation with Archaeological and other departments for appointment of a high level committee for development and preservation of cultural heritage of Mathura and Vrindaban.

SHRI MANVENDRA SINGH (Mathura) : Mr. Deputy Speaker, Sir, it is unfortunate that Mathura and Vrindaban, the native of Krishna and a sacred place of pilgrimage are being neglected. Earlier the milk and curd were available in abundance there but now there is even shortage of water. The streets of Muthra and Vrindaban, where Radha-Krishna performed their 'ras lilas', are today full of dirt and refuse. The holy water of Yamuna, which was ambrosia of the feet of Lord Krishana and reminds us of the peerless smell of the holy body from the time immemorial is now turning into a dirty nullah full smell.